Title: Regarding grant of leave of absence from the sittings of the House to the members namely Shri Baliram Kashyap, Shri Kameshwar Baitha and Shrimati Kaiser Jahan.

MADAM SPEAKER: The Committee on Absence of Members from the sittings of the House in their Third Report presented to the House on 9 December, 2010 have recommended that leave of absence from the sittings of the House be condoned/granted to the following Members for the period mentioned against each:-

1. Shri Baliram Kashyap 26.07.2010 to 31.08.2010 }

and } granted

09.11.2010 to 30.11.2010 }

2. Shri Kameshwar Baitha 25.02.2010 to 16.03.2010 }

15.04.2010 to 07.05.2010 }

and } condoned

26.07.2010 to 31.08.2010 }

09.11.2010 to 26.11.2010 } granted

3. Shrimati Kaiser Jahan 09.11.2010 to 24.11.2010 ) granted

Is it the pleasure of the House that leave as recommended by the Committee be condoned/granted?

SEVERAL HON, MEMBERS: Yes.

MADAM SPEAKER: The leave is condoned/granted. The Members will be informed accordingly.

...(Interruptions)